

[Shri K. R. Ganesh]

- (iv) G S R 1140 published in Gazette of India dated the 31st July, 1971 together with an explanatory memorandum
- (v) G S R 1158 published in Gazette of India dated the 10th August, 1971 together with an explanatory memorandum
- (vi) G S R 1159 published in Gazette of India dated the 18th August, 1971 together with an explanatory memorandum
- (vi) G S R, 1212 published in Gazette of India dated the 10th August, 1971 together with an explanatory memorandum
- (viii) G S R 1253 published in Gazette of India dated the 1st September 1971 together with an explanatory memorandum
- (ix) G S R 1382 published in Gazette of India dated the 18th September 1971 together with an explanatory memorandum
- (x) G S R, 1513 published in Gazette of India dated the 9th October, 1971 together with an explanatory memorandum

[Placed in Library] See No. LT 1046/71]

**NOTIFICATION RE ADONI MUTUAL
BENEFIT PERMANENT FUND LTD**

**THE DEPUTY MINISTER IN
THE DEPARTMENT OF COMPANY
AFFAIRS (SHRI BEDABRATA BARUA)**
On behalf of Shri Raghunatha Reddy, I beg to lay on the Table a copy of Notification No G S R 1306 (Hindi and English versions) published in Gazette of India dated the 11th September, 1971 declaring M/r Adoni Mutual Benefit Permanent Fund Limited to be a 'Nidhi' under sub-section (3) of section 620A of the Companies Act, 1956 [Placed in Library See No LT-1047/71]

**NOTIFICATION UNDER COMPANIES ACT
AND STATE OF HIMACHAL PRADESH ACT**

SHRI BEDABRATA BARUA I beg to lay on the Table—

- (1) A copy of Notification No G S R 1251A (Hindi and English versions) published in Gazette of India dated the 30th August 1971 making certain amendments to Notification No G S R. 636 dated the 4th May, 1971, under sub-section (3) of section 637 of the Companies Act, 1956 [Placed in Library] See No LT- 048/71]
- (2) A copy of the State of Himachal Pradesh (Removal of Difficulties) Order No 2 (Hindi and English versions) published in Notification No S O 4023 in Gazette of India dated the 23rd October, 1971 under sub-section (2) of section 53 of the State of Himachal Pradesh Act, 1970 [Placed in Library. See No. LT 1049/71]

14.10 Hrs

ESTIMATES COMMITTEE

MINUTES

SHRI NARENDRA SINGH BISHT
(Almora) I beg to lay on the Table Minutes of the following sittings of the Estimates Committee —

- (1) First Sitting (1970-71) held on the 22nd May, 1970, and
- (2) First Sitting (1971-72) held on the 24th June, 1971.